

**GOVERNMENT OF INDIA  
MINISTRY OF SCIENCE AND TECHNOLOGY  
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH  
LOK SABHA  
STARRED QUESTION NO. 156\*  
(TO BE ANSWERED ON 27.07.2016)**

**AGREEMENT BETWEEN NRDC AND CCRAS**

**\*156. SHRI RABINDRA KUMAR JENA:**

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether the National Research Development Corporation (NRDC) has signed agreement with the Central Council for Research in Ayurvedic Sciences (CCRAS) for commercialization of technologies developed by CCRAS;**
- (b) if so, the details thereof and the benefits likely to accrue therefrom;**
- (c) whether NRDC has issued licences for Ayurvedic technologies for the management of Diabetes in India; and**
- (d) if so, the details thereof during the last three years and the current year, State-wise, company-wise?**

**ANSWER**

**MINISTER OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES**

**(Dr HARSH VARDHAN)**

**(a), (b), (c) & (d): A Statement is laid on Table of the House.**

**Statement referred in reply to part (a), (b), (c) and (d) of Lok Sabha Starred Question No. 156\* for answer on 27.07.2016**

(a) Yes, Madam.

(b) NRDC had signed a Memorandum of Association (MoA) with Central Council for Research in Ayurvedic Sciences (CCRAS) on 03.03.2015 for licensing of the technologies developed at the research council to entrepreneurs /companies for commercial exploitation. The benefits that are likely to accrue from the MoA are the following:

- The Ayurvedic formulations and products manufactured by the licensee companies are used by the common people for treatment/management of various diseases.
- The licensing of the technologies to companies is a source of revenue in terms of lump-sum fee and royalty, which is shared between NRDC and CCRAS.

(c) Yes, Madam.

(d) NRDC has licensed an Anti-Diabetic Ayurvedic formulation for management of Diabetes, viz. 'AYUSH-82', developed by CCRAS and assigned to NRDC in February, 2016 to five companies / firms in India till date. The details of these during the last three years and the current year, State-wise and company-wise are as follows:

S. No.	Name of Company	Date of Signing of Agreement
<b>Financial Year 2016-17</b>		
<b>State - Uttarakhand</b>		
1.	M/s Chaturbhuj Pharmaceutical Co. SIDCUL Industrial Area, Haridwar	30-05-2016
<b>State - Himachal Pradesh</b>		
2.	Altis Life Sciences, Baddi	03-07-2016
<b>Financial Year 2015-16</b>		
<b>State - Uttarakhand</b>		
3.	M/s LA Grande Herbs & Pharma Ltd. SIDCUL Industrial Area, Haridwar	31-03-2016
<b>State - Delhi</b>		
4.	M/s Kudos Laboratories India Ltd. New Delhi	16-03-2016
5.	M/s Dabur India Ltd, Asaf Ali Road, New Delhi	18-02-2016
<b>Financial Year 2014-15</b>		
	NIL, as the technology was assigned to NRDC in Feb 2016	
<b>Financial Year 2013-14</b>		
	NIL, as the technology was assigned to NRDC in Feb 2016	

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